

(J.H.C. Sch. 1-7)

From:

**Vishwa Nath Shukla**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2025-26/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Sub.- Nomination of all the **Registrar / Judge I/c of District Courts and Sub-Divisions officers performing such duties at Sub-Divisional Courts** of the State of Jharkhand for attending One day **Refresher Training Programme for Registrar / Judge I/c of District Courts and Sub-Divisions (R-15)** scheduled to be held on **15<sup>th</sup> March, 2026** at **Judicial Academy Jharkhand, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the **Registrar / Judge I/c of District Courts and Sub-Divisions officers performing such duties at Sub-Divisional Courts** of the State of Jharkhand for attending One day **Refresher Training Programme for Registrar / Judge I/c of District Courts and Sub-Divisions (R-15)** (except those, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave), scheduled to be held on **15<sup>th</sup> March, 2026** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy, Jharkhand, from the evening of preceding day of the training till the evening of concluding day of the training programme. All the nominated officers have to report at Judicial Academy Jharkhand for training programme at 10:00 A.M. for registration, in proper dress.

You are, therefore, requested to direct the officer/s concerned posted at your judgeship to attend the aforesaid training programme on the date as mentioned above.

Accordingly, they are accorded necessary permission to attend the aforesaid training programme.

**No individual request seeking permission to attend the training is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

This is for your information and communication to the officer/s concerned.

Yours sincerely,  
Sd/-Vishwa Nath Shukla  
Registrar (Administration)

Memo No. 755 /Apptt.

Dated, Ranchi, the 20/02/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 115/JAJ dated 11.02.2026 / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)